

1	2	3
12	Tamilnadu	623.65
13	Delhi	417.07
14	Haryana	231.61
15	Uttar Pradesh	1107.82
16	Uttrakhand	81.20
17	West Bengal	656.22
18	Kerala	2.78
19	Sikkim	59.46
20	Nagaland	4.50
	Total	4196.82

**Funding of NBA on BT. Brinjal**

3571. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the National Bio-diversity Authority (NBA) has found that the development of Bt. Brinjal was a case of bio-piracy and has recommended action against the US agri-business giant M&ohsanto and its Indian collaborators who developed and promoted the controversial, genetically modified vegetable; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) National Biodiversity Authority (NBA) has received a complaint from M/s. Environment Support Group, an NGO on the alleged violation by M/s. Mahyco/M/s. Monsanto and their collaborators for accessing and using the local brinjal varieties for development of Bt Brinjal. NBA has decided to proceed as per law against the alleged violators on the basis of reports of the State Biodiversity Board for accessing and using the local brinjal varieties without prior approval of the competent authority.